4451

SCHEMES OF GOVERNMENT TRADING

104. Shri P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

- (a) the total capital outlay to the end of 1951-52 (Accounts) under the capital head "87.—Capital Outlay on Schemes of Government Trading";
- (b) the total profit or loss made by the schemes of State Trading each year since their inception;
- (c) the total number of individual trading schemes accounted for under the capital head "87.—Capital Outlay on Schemes of Government Trading" in the year 1951-52 (Accounts) and in the budget year 1953-54:
- (d) the number of different Ministries which operate on the capital head "87.— Capital Outlay on Schemes of Government Trading"; and
- (e) the particular schemes of Government Trading which have shown losses in the last three consecutive years?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The required information is being collected and will be laid on the Table of the House in due course.

## ISSUE OF LOANS

- 105. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:
- (a) whether any loans were issued in recent years which did not attract full nominal subscription;
- (b) if so, the particulars of such loans issued and the years in which they failed; and
- (c) the excess of actual cash balances during these years over the minimum required for working cash?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) No, Sir.

(b) and (c). Do not arise.

OVERSEAS SCHOLARSHIPS SCHEME

- 106. Dr. ANUP SINGH: Will the Minister for EDUCATION be pleased to state:
- (a) how many students have so far been sent abroad for training under the Overseas Scholarships Scheme;
- (b) how many of them have returned after completion of their training;
- (c) how many of the students refer-ied to in part (b) above have gainfully been employed commensurate with their training
- (d) what amount has so far been spent on the<sup>N</sup> scheme; and
- (e) how much money has been spent on students who could not be gainfully employed commensurate with their training abroad?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AN\* SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) 891 persons were sent abroad for further studies under the Overseas Scholarships Scheme.

- (b) 835.
- (c) At least 686. Others have not kept in touch with us.
- (d) Rupees one crore and seventy-seven lakhs approximately.
- (e) Cannot be estimated as all scholars have not kept in touch with us.

TRAINING IN GLASS TECHNOLOGY AND **CERAMICS** 

- 107. Dr. ANUP SINGH: Will Minister for EDUCATION be pleased to state:
- (a) how many students have so far been sent abroad for training in glass technology and ceramics under the Overseas Scholarships Scheme;

- (b) how many of them have returned after completion of their training;
- (c) how many of them have been provided with employment;
- (d) what response the private industry has given in absorbing the returned scholars; and
- (e) what steps Government have taken or propose to take to ensure the proper utilisation of the training mof such of those scholars as have not been provided with any employment so far?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND •SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) 26.

- (b) All.
- (c) At least 17; 3 are known not to be employed; the rest have not kept in touch with us.
  - (d) 5 scholars are employed by industry.
- (e) Government have been bringing and will continue to bring their cases to the notice of likely employers.

MANUFACTURE OF DEFENCE REQUIREMENTS

- 108. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:
- (a) whether Government have any plan to encourage the manufacture of ■defence requirements by private enterprise;
- (b) what are those requirements which were hitherto manufactured by Defence Department, or other departments of Government, but are now proposed to be handed over to private enterprise; and
- (c) which are the private firms that have been selected for this purpose?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) It is the general policy to encourage indigenous production by private enterprise of certain items of

defence requirements which are hitherto imported from abroad.

- (b) None, so far as the Ministry of Defence is concerned?
- (c) Any firm which has the necessary equipment or potential capacity for the manufacture of imported items is welcome to do so. The question of a selection does not arise.

## MESSAGE FROM THE HOUSE OF THE PEOPLE

THE COMPTROLLER AND AUDITOR GENERAL (CONDITIONS OF SERVICE) BILL 1953

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People, signed by the Secretary to the House:

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business in the House of the People, I am directed to enclose herewith a copy of the. Comptroller and Auditor General (Conditions of Service) Bill, 1953, which has been passed as amended by the House at its sitting held on the 29th April 1953."

I lay the Bill on the Table.

## LEAVE OF ABSENCE TO MEMBERS

- (1) SHRI S. GURUSWAMI.
- (2) Shri Bhupesh Gupta.
- (3) SHRI BENIPRASAD AGARWAL.

MR. CHAIRMAN: I have received a letter from S. Guruswami:

"I am leaving Delhi for a tour in China and some South-East Asian countries. I shall be obliged for the favour of the Council granting me leave of absence due to my tour."

Is it the pleasure of the Council that leave be granted?

(No hon. Member dissented.)